

Defence Research and Development Council

2603. { Shri Brij Raj Singh;
Shri A. P. Singh:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Government have decided to establish a 'Defence Research and Development Council' for military research work;

(b) if so, whether it will be an autonomous body;

(c) how much staff Government intend to employ for the Council;

(d) how much staff will be taken from the present Defence Establishment and how much will be newly recruited; and

(e) what will be the service conditions of the staff to be employed at the said Council?

The Minister of Defence (Shri Krishna Menon): (a) Yes, Sir.

(b) It is autonomous to the extent that the Council will exercise full administrative powers of the Ministry of Defence in matters relating to establishment, control over staff etc., belonging to it.

(c) The staff for the Research and Development Council for the present will be found from the existing resources.

(d) and (e). Do not arise.

Indo-U.S. Agreements

2604. { Shri P. C. Borooah;
Shrimati Maimoona Sultan:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that a number of Indo-U.S. agreements providing for a total grant of Rs. 33.9 crores to India have been recently concluded;

(b) if so, how many agreements have been signed; and

(c) to what particular programmes the grants relate?

The Minister of Finance (Shri Morarji Desai): (a) to (c). PL 480 Agreements signed with the U. S. Government *inter alia* provide that certain specified portions of the generated funds would be given as grants and loans to the Government of India for economic development. These grants and loans are drawn after projects for the utilisation of the assistance are selected. Agreements for the utilisation of a sum of Rs. 66.255 crores as grant for certain projects had been signed in the past. In addition, the following further grant projects have been selected and agreements signed for them since December, 1961:

Name of the Project	Amount allocated
	(Rs. in crores)
Malaria Eradication .	15.00
Elementary Education .	12.00
Primary Health Centres .	3.00
Medical Educator training i.e. expansion of medical colleges .	2.90
Small-pox Eradication . .	1.00
TOTAL	33.90

Royalty on Minerals

2605. **Shri P. C. Borooah:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether Government have received petitions from miners in Orissa seeking relief in regard to payment of some royalty arrears under the Mines and Minerals (Regulation and development) Act, 1957;

(b) if so, their precise grievances; and

(c) Government's decision thereon?

The Deputy Minister in the Ministry of Mines and Fuel (Shri Hajar-navis): (a) Yes, Sir.